

Inadequate Water Supply in Calcutta Metropolitan Area

76. SHRI R. P. DAS : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether the attention of Government has been drawn to the inadequate water supply in the Calcutta Metropolitan area ;

(b) if so, the particulars thereof ; and

(c) the steps taken by the Calcutta Metropolitan Development Authority to increase the capacity of the water supply to Calcutta ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) : (a) Yes.

(b) Shortage of drinking water has been experienced throughout the Calcutta Metropolitan District. Before the Calcutta Metropolitan Development Authority took up various schemes of water supply, the position of water supply in different areas was as under :

Calcutta	30 Gallons per head per day
Tollygunj	10 Gallons per head per day
Howrah	20 Gallons per head per day
Other Municipalities	From 4 to 20 gallons per head per day
Non-Municipal Areas	No piped water supply.

(c) The Calcutta Metropolitan Development Authority has taken up 24 schemes and a provision of Rs. 33 crores has been made for these schemes during the Fourth Plan period. Three of these schemes have been completed, one is nearing completion and the remaining schemes are at various stages of implementation. The 60-million gallon plant at Palta has been commissioned recently which enables the *per capita* water supply in Calcutta to be raised to 50 gallons per day. 16 tubewells have been commissioned raising *per capita* supply to 20 gallons per day in Tollygunj area. When all the schemes are implemented, it would be possible to supply water at the rate of 60 gallons *per capita per day* in Calcutta, 40 gallons in Howrah and 20 gallons

in other Municipal and non-Municipal urban areas.

केन्द्रीय विद्यालयों द्वारा निर्धारित 'स्वर्ग की सैर' नामक पुस्तक

77. श्री मूलचन्द्र डागा : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लीलावती भागवत द्वारा लिखित 'स्वर्ग की सैर' नामक पुस्तक केन्द्रीय विद्यालयों में सप्तम श्रेणी के लिए हिन्दी विषय में निर्धारित की गई है, और

(ख) यदि हां, तो क्या उक्त पुस्तक में ऐसे गद्यांश है जो छोटे बच्चों के मस्तिष्क को स्त्रियों के विरुद्ध विषाक्त करने है ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उप-मंत्री (प्रो० डी० पी० यादव) : (क) जी, हां ।

(ख) मामले की जांच की जा रही है ।

दिल्ली विश्वविद्यालय द्वारा धन का दुर्विनियोग

78. श्री मूलचन्द्र डागा : क्या शिक्षा और समाज कल्याण मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या दिल्ली विश्वविद्यालय के फिजिक्स, कॅमिस्ट्री, बिजनेस मैनेजमेंट डिपार्टमेंट और फॅक्ल्टी आफ आर्ट्स में लाखों रुपये के सामान के चपले और दुर्विनियोग का मामला प्रकाश में आया है ;

(ख) सम्बन्धित व्यक्तियों के विरुद्ध किस प्रकार की कार्यवाही की गई है ; और

(ग) यदि नहीं, तो इन अनियमितताओं का पता पिछले वर्ष लग जाने के बावजूद भी अभी तक किसी व्यक्ति के विरुद्ध कोई कार्यवाही न किए जाने के क्या कारण हैं ?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में राज्य मंत्री (प्रो० एस० नुरुल हसन) : (क) से (ग) साल की जांच करने पर भौतिकी तथा खगोल भौतिकी विभाग में उपभोज्य भंडार में, रसायन विभाग में रसायन, शीशे के सामान और उपस्करों में, कार्य प्रबंध तथा औद्योगिक प्रशासन विभाग में पुस्तकों में, तथा कला सहाय में अनुलिपिकरण कागज के सामान में कमी पाई गई है। इन विभागों में हुई कमी कुलपति द्वारा नियुक्त समितियों/व्यक्तियों द्वारा जांच की विभिन्न स्थितियों में है। कार्य प्रबंध तथा औद्योगिक प्रशासन के मामले में, विश्वविद्यालय द्वारा उन व्यक्तियों से नुकसान का अणु वसूल करने के लिए कार्रवाई की जा रही है, जो उनके लिए जिम्मेदार पाये गये हैं। विश्वविद्यालय द्वारा अन्य नुकसानों के जांच की रिपोर्टों की पतीक्षा की जा रही है।

National Policy Resolution on Children Programme

79 SHRI CHINTAMANI PANIGRAHI : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a draft National Policy Resolution on Children's Programme has since been approved ; and

(b) if so, the broad outline thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) No, Sir.

(b) Does not arise.

Interim Report of National Commission in Agriculture

80. SHRI CHINTAMANI PANIGRAHI : SHRI P. NARASIMHA REDDY :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the National Commission on Agriculture has since submitted any interim reports ;

(b) if so, the main recommendations thereof ; and

(c) the decision taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) No, Sir.

(b) and (c). Does not arise

Appointment of High Powered Committee on Processed Agricultural and Food Products

81. SHRI CHINTAMANI PANIGRAHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a six-member high-powered Committee on processed agricultural food products has been appointed ; and

(b) if so, its composition and terms of reference ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) Yes, Sir.

(b) The Committee has been set up to consider the whole question of production of processed agricultural and food products of the required standard and develop marketing facilities so as to utilise the surpluses coming up in some of the agricultural products. The Committee is composed of :

1. Secretary,
Department of Agriculture ... Chairman
2. Secretary,
Department of Food. ... Member
3. Secretary,
Planning Commission. ... Member
4. Secretary,¹
Deptt. of Economic Affairs. ... Member
5. Secretary,
Deptt of Industrial Development ... Member
6. Joint Commissioner
(Export Promotion),
Department of Agriculture, ... Convener